

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

33.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.3586/252/HDB/2017
NAME OF THE COMPANY	Nova Green Power Solutions Pvt Ltd
NAME OF THE TRANSFEROR	Nova Green Power Solutions Pvt Ltd
NAME OF THE TRANSFEREE	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	COMPANY SECRETARY IN PRACTICE	Saurabh Poddar 1977@gmail.com 9581186260	S. Poddar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Saurabh Poddar, learned PCS for the petitioner. The learned counsel for the petitioner has filed a memo to withdraw the Company Application

Separate Orders issued.



Member (Technical)



Member (Judicial)